COURT-I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 23 of 2014 & I.A. Nos. 30 of 2014, 93 of 2014 & 31 of 2014

Dated: 3rd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Vidarbha Industries Association ... Appellant(s)

Versus

Maharashtra Electricity Regulatory

Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s): Mr. Chinmoy Pradip Sharma

Mr. Sayan Ray Mr. Sharad Sharma

Counsel for the Respondent(s): Proxy counsel for

Mr. Buddy A. Ranganadhan for R.1 Mr. Varun Pathak for MSEDCL

ORDER

On behalf of the Respondent some more time is sought for filing the reply. As a last chance, time is granted. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for final disposal on *01.05.2014*.

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

Ts/ak